

HIGH COURT OF SIKKIM
GANGTOK

No. 8 /HCS

Dated: 10.05.2021

NOTIFICATION

In exercise of the powers conferred by Section 32 of the Code of Criminal Procedure 1973, the High Court of Sikkim hereby confers the powers of Magistrate of the First Class upon Mrs. Rohini Rai, Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim, with immediate effect.

By Order,

Sd/-
REGISTRAR GENERAL

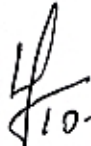
Memo No. V(248)Confdl/HCS/935-958

Dated: 10/5/2021

Copy to:

1. Mrs. Rohini Rai, Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division, South Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble the Chief Justice.
3. Additional Registrar-cum-PPS to Hon'ble Judge.
4. Private Secretary to Hon'ble Judge.
5. Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. Chief Secretary, Government of Sikkim, Gangtok.
7. Advocate General, Government of Sikkim, Gangtok.
8. Additional Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. Legal Remembrancer -cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
11. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
12. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
13. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
14. All Chief Judicial Magistrates -cum- Civil Judges.
15. All Sr. Civil Judges-cum- Judicial Magistrates.
16. All Civil Judges-cum- Judicial Magistrates.
17. All District Magistrates.
18. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.

19. General Secretary, Bar Association of Sikkim, Gangtok.
20. General Secretary, Namchi Bar Association.
21. P.A. to the Registrar General, High Court of Sikkim.
22. P.A. to the Registrar, High Court of Sikkim.
23. Computer Cell, High Court of Sikkim.
24. Notice Board.
25. File and
26. Guard file.


10-05-20
REGISTRAR